

तेल हेतु खुदाई करने वाले उपकरण को पीलीभीत से अन्यत्र ले जाया

5960. श्री हरीश कुमार गंगवार : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तेल हेतु खुदाई करने वाले उपकरण को पीलीभीत जिले से अन्यत्र ले जाये जाने के लिये आदेश जारी कर दिये गये हैं; यदि हां, तो कारण क्या हैं;

(ख) क्या दो स्थानों पर खुदाई कार्य किया जाना था किन्तु एक स्थान पर भी काम पूरा किए बगैर ही इस उपकरण को अन्यत्र स्थानान्तरित किया जा रहा है; और

(ग) क्या भूविज्ञानी सर्वेक्षण की रिपोर्ट के अनुसार पीलीभीत में दोनों स्थानों पर बहुत अधिक मात्रा में गैस और तेल पाये जाने की सम्भावना है?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री बीरेन्द्र पाटिल) : (क) और (ख) : जी, नहीं ।

(ग) तेल एवं प्राकृतिक गैस आयोग को ऐसी किसी रिपोर्ट की जानकारी नहीं है ।

Cooking Gas Agencies in Bihar

5961. SHRI KUNWAR RAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) how many towns of Bihar have Cooking Gas Agencies; and

(b) what other towns are likely to be covered within a year or two?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Presently 23 towns in Bihar are having cooking gas agencies.

(b) This is under consideration.

Regularisation of Work Charged staff of Farakka Barrage ..

5962. SHRI R. P. DAS: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Government have taken the decision of making the work charged staff of Farakka Barrage Project regular and permanent; and

(b) if so, when the work charged staff of the Ganga Basin Water Resources Organisation will be made permanent and regular?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) Work-charged establishment of the Farakka Barrage Project has been classified as "Industrial" and "Non-Industrial" Orders have been issued regarding transfer of "non-industrial" work-charged categories of posts to be regular establishment and conversion of 50 per cent of the "industrial" work-charged categories into permanent ones. The question of converting the posts in the non-industrial categories brought on to the regular establishment into permanent ones is under examination.

(b) The question of classifying the work charged establishment of Ganga Basin Water Organisation as "Industrial" and "Non-Industrial" with a view to converting them into permanent ones is also under examination.

Pending cases in High Courts

5963. SHRI BHOGENDRA JHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state what is the total number of cases pending in the different High Courts of the country for more than six months?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): The information is being collected and will be laid on the Table of the House.